

**GOVERNMENT OF INDIA
DISINVESTMENT
LOK SABHA**

UNSTARRED QUESTION NO:3276
ANSWERED ON:11.08.2000
DISINVESTMENT PROPOSALS
CHINTAMAN NAVSHA WANAGA

Will the Minister of DISINVESTMENT be pleased to state:

- (a) Whether certain proposals have been referred to the Disinvestment Commission during 1998,1999 and upto June 30, 2000;
- (b) If so, the details thereof, year-wise;
- (c) whether the Commission has offered its recommendations on these proposals so far;
- (d) if so, the details thereof proposals -wise and if not, the reasons therefore;
- (e) whether the Government propose to take some action to implement these recommendations; and
- (f) if so, the details thereof and if not, the reasons therefore?

Answer

MINISTER OF STATE OF THE DEPARTMENT OF DISINVESTMENT (SHRI ARUN SHOURIE)

(a) & (b): Since its inception in 1996 72 proposals have been referred to the Disinvestment Commission. Since 1998 the following Public Sector Undertakings have been referred to Disinvestment Commission for consideration:-

1998

1. Minerals and Metal Trading Corporation.
2. State Trading Corporation of India Ltd.
3. Project & Equipment Corporation of India Ltd.
4. Hindustan Steel works Construction Ltd.
5. Metal Scrap Trade Corporation Ltd.
6. Metallurgical and Engineering Consultants (I) Ltd. (MECON)
- 7 National Mineral Development Corporation Ltd.
8. Spong Iron India Ltd.
9. Paradeep Phosphates Ltd.
10. Mineral Exploreation Corporation Ltd.

1999

11. Heavy Engineering Corporation Ltd.
12. Hindustan Organic Chemicals Ltd.
13. Hindustan Insecticides Ltd.
14. Indian Drugs & Pharmaceuticals Ltd.

15. Hindustan Antibiotics Ltd.
16. Bengal Immunity Ltd.
17. Smith Stanistreet & Pharmaceuticals Ltd.
18. Bengal Chemicals & Pharmaceuticals Ltd.
19. Bharat Heavy Electrochemicals Ltd.
20. CMC Ltd.
21. Rashtriya Chemicals & Fertilizers Ltd.
22. Rashtriya Ispat Nigam Ltd.

Out of these one PSU namely CMC Ltd was withdrawn from the Disinvestment Commission. Six PSUs namely Indian Drugs & Pharmaceuticals Ltd, Hindustan Antibiotics Ltd, Bengal Immunity Ltd, Smith Stanistreet & Pharmaceuticals Ltd are under reference to BIFR. In the case of these 6 PSUs the Commission has not given any recommendation.

(c) Yes, Sir

(d) Statement is annexed.

(e) Yes, Sir.

(f) Out of these PSUs the Government has decided in principle to disinvest in the following PSUs namely minerals and Metal Trading Corporation of India Ltd, State Trading Corporation, MSTC Ltd, Mineral Exploration Corporation Ltd, Sponge Iron India Ltd, HOCL and HIL Ltd.